

TUESDAY, APRIL 12, 2022

14 BACK PAGE

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF ROBOTICS INFRA TECH PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	ROBOTICS INFRA TECH PRIVATE LIMITED
2. Date of incorporation of corporate debtor	31/03/2011
3. Authority under which corporate debtor is incorporated/registered	RoC-Kolkata
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70109WB2011PTC161411
5. Address of the registered office and principal office (if any) of corporate debtor	6A, LALA LAJPATRAJ SARANI, 3RD FLOOR, KOLKATA, WB-700020 IN
6. Insolvency commencement date in respect of corporate debtor	08/04/2022 (The CIRP commenced on 25.02.2020 but the IRP appointed was sick and NCLT appointed new IRP on 8th April 2022. Therefore, this public announcement considering the date of admission of receiving the order, i.e. 8th April 2022)
7. Estimated date of closure of insolvency resolution process	05/10/2022
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Ashish Goyal Registration No. IBB/IPA-001/IP-P02119/2020-21/13268
9. Address and e-mail of the interim resolution professional, as registered with the Board	Shrachi Lakewoods, Flat 1E 106D, Narkeldanga North Road, Kolkata, West Bengal-700011 Email: ashish.goyal@outlook.in
10. Address and e-mail to be used for correspondence with the interim resolution professional	AAA INSOLVENCY PROFESSIONALS LLP, Kolkata Office: Mousumi Co. Op. Housing Society, 15B, Ballygunge Circular Road, Kolkata-700019 Email: robotics.infra@aaainsolvency.com
11. Last date for submission of claims	22/04/2022
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N/A
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://www.ibbi.gov.in/home/downloads (b) N/A

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Robotics Infotech Private Limited on 25/02/2020 (The CIRP commenced on 25.02.2020 but the IRP appointed was sick and NCLT appointed new IRP on 8th April 2022. Therefore, this public announcement considering the date of admission of receiving the order, i.e. 8th April 2022).

The creditors of Robotics Infotech Private Limited are hereby called upon to submit their claims with proof on or before 22/04/2022 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class in Form CA- N/A.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 12/04/2022
Place : Kolkata

Mr. Ashish Goyal,
Reg No.: IBB/IPA-001/IP-P02119/2020-21/13268

একদিন

এগিয়ে চলার সঙ্গী

চ্যারম্যান হতে পারেন সৌরভ

আজ আইপিএলে চেম্বাই

কলকাতা ১২ এপ্রিল, ২০২২, ২৮ চৈত্র, ১৪২৮ মঙ্গলবার পঞ্চদশ বর্ষ ২৯৯ সংখ্যা ৮ পাতা ৩ টাকা

El

কলকাতা, ১২ এপ্রিল ২০২২

৭

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF ROBOTICS INFRATECH PRIVATE LIMITED RELEVANT PARTICULARS	
1. Name of corporate debtor	ROBOTICS INFRATECH PRIVATE LIMITED
2. Date of incorporation of corporate debtor	31/03/2011
3. Authority under which corporate debtor is incorporated / registered	RoC-Kolkata
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70109WB2011PTC161411
5. Address of the registered office and principal office (if any) of corporate debtor	6A, LALA LAJPATHRAJ SARANI, 3RD FLOOR, KOLKATA, WB-700020 IN
6. Insolvency commencement date in respect of corporate debtor	08/04/2022 (The CIRP commenced on 25.02.2020 but the IRP appointed was sick and NCLT appointed new IRP on 8th April 2022. Therefore, this public announcement considering the date of admission of receiving the order, i.e. 8th April 2022)
7. Estimated date of closure of insolvency resolution process	05/10/2022
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Ashish Goyal Registration No. IBBI/PA-001/IP-P02119/2020-21/13268
9. Address and e-mail of the interim resolution professional, as registered with the Board	Shrachi Lakewoods, Flat 1E 106D, Narkeldanga North Road, Kolkata, West Bengal-700011 Email: ashish.goyal@outlook.in
10. Address and e-mail to be used for correspondence with the interim resolution professional	AAA INSOLVENCY PROFESSIONALS LLP, Kolkata Office: Mousumi Co. Op. Housing Society, 15B, Ballygunge Circular Road, Kolkata-700019 Email: robotics.infra@aaainsolvency.com
11. Last date for submission of claims	22/04/2022
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N/A
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://www.ibbi.gov.in/home/downloads (b) N/A
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Robotics Infratech Private Limited on 25/02/2020 (The CIRP commenced on 25.02.2020 but the IRP appointed was sick and NCLT appointed new IRP on 8th April 2022. Therefore, this public announcement considering the date of admission of receiving the order, i.e. 8th April 2022). The creditors of Robotics Infratech Private Limited are hereby called upon to submit their claims with proof on or before 22/04/2022 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class in Form CA- N/A. Submission of false or misleading proofs of claim shall attract penalties. Date : 12/04/2022 Place : Kolkata Mr. Ashish Goyal, Reg No.: IBBI/PA-001/IP-P02119/2020-21/13268	